

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

Original Application No: 407 of 1993

Smt. Manjoo Singh Applicants.

Versus
Union of India & ors. Respondents

Hon'ble Mr. Maharaj Din, Member-Judicial
Hon'ble Miss Usha Sen, Member-Administrative.

(Judgement by Hon'ble Mr. Maharaj Din, J.M.)

The applicant in this application has sought the relief of direction to the respondents to allow the applicant to continue to work on the post of Extra Departmental Packer at Mandhana Post Office, Kanpur vide appointment letter (CA-1) dated 9.12.91. Earlier to this, she was appointed to work as Extra Departmental Agent in the month of July, 1990. The details of the period for which she worked are given in paragraph 4(II). The applicant had moved an application which was registered as O.A. No. 1724/92 on being informed that her services were going to be terminated and some other appointment was being done in her place. The said O.A. was disposed of with the direction to Senior Superintendent of Post Offices, Kanpur to consider and dispose of the representation of the applicant and the applicant was allowed to work on the post till her representation was disposed of. The representation of the applicant in pursuance of the order of the Tribunal was disposed of but, it was rejected, so being aggrieved by order of rejection, she has come up again with the present petition.

[Signature]
2. The applicant was appointed to work as substitute as such she has no right to claim the post unless she is regularly selected. Since she has worked on the post of E.D. Agent for considerable

period and has also acquired experience, therefore, it would be desirable to take into account her experience while filling up posts of E.D. Agent in future. It has been contended on behalf of the respondents that the post on which the applicant was working has been filled up, therefore, she cannot be considered for appointment on the said post.

3. Having considered the facts and the circumstances of the case, we dispose of the application of the applicant with a direction that the applicant's experience as Extra Departmental Agent should be given due weightage while filling up the first available post of E.D. Agent in future. There will be no order as to costs.

Arsha An
Member-A

Chhaya
Member-B

Allahabad Dated: 10/11/1993

/jw/